



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

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**[ For Wednesday,4th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)**

**COURT NO: 101**

#### [LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/5689/2014	ARSS INFRASTRUCTURE PROJECTS LTD. <b>Versus</b> THE CHIEF ENGINEER, CONSTRUCTION-VII, N.F. RAILWAY and 8 ORS	MR.R DUBEY MR.P K GARODIA MS.A B KAYASTHA MS.P SARMA	MR.D K DEY SC, NF RLY
2	WP(C)/7754/2015	ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	GA, ASSAM(R-6) SC, SECONDARY EDUCATIONR-1-3
3	WP(C)/7644/2016	THE BAGASA PLANTATIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM
4	WP(C)/7558/2016	THE BAGASA PLANTATIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM
5	I.A.(Civil)/926/2017 in RSA/259/2016	NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR.B BANERJEE(R-1) GA, ASSAM MS.C MOZUMDAR(R-1) MR.A MOBARAQUER-1 MR.C K S BARUAH
	WITH RSA/259/2016	NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR.B BANERJEE(R-1) MS.C MOZUMDAR(R-1) MR.A MOBARAQUER-1
6	RSA/30/2019	MUSST NEHARUN NESSA AND 8 ORS <b>Versus</b> MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
7	I.A./2204/2015 WITH STAY PET. in MACApp./260688/2015	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> KHAGEN CH. DEKA and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	
	WITH MACApp./260688/2015 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI KHAGEN CH. DEKA and 2 ORS		
8	I.A.(Civil)/1071/2017 in MACApp./282331/2016	PRABHAT CHANDRA SABHAPANDIT, <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.S P DAS MR.S CHOUDHURY MR.A DEKA	MR. A DUTTA MRS P M DUTTA

	<b>WITH</b> MACApp./282331/2016 (Filing Number)	SHRI PRABHAT CHANDRA SABHAPANDIT <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S P DAS MR.A DEKA	
9	I.A.(Civil)/2440/2017 WITH STAY PET. in MACApp./293541/2017	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI SIPRA DAS and 4 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	R DE MR D K KALITA
	<b>WITH</b> MACApp./293541/2017 (Filing Number)	THE UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMTI SIPRA DAS and 4 ORS	MR.A J SAIKIA MR.N N BHUYAN	
10	I.A.(Civil)/3096/2017 in MACApp./286337/2016	SMTI CHAMPA BARMAN, <b>Versus</b> MD. HAMID ALI and 2 ORS,	MR M BEZBARUAH MR.P K GARODIA MS.P SARMA MR.A LAL	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS. P BORTHAKUR (R2)
	<b>WITH</b> MACApp./286337/2016 (Filing Number)	SMTI CHAMPA BARMAN <b>Versus</b> MD HAMID ALI and 2 ORS	MR.P K GARODIA MR.A LAL	

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LEAVE NOTE OF ADVOCATES FOR 04/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019